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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6237/1998

DLF UNIVERSAL LTD. & ANR

..... Petitioners

Through: Mr Rajiv Nayar, Sr. Adv. and Mr

Darpan Wadhwa, Sr. Adv. with Ms Meghna Mishra, Mr Varun Kumar, Mr Tarun Mehta and Ms Yashodhara

Gupta, Advs.

Mob. 7678617618

versus

DDA & ORS

..... Respondents

Through: Mr. Tushar Sannu, Standing Counsel

with Mr. Sahaj Karan Singh,

Advocates for MCD

Mr. Manika Tripathy, SC for DDA. Mr. Anish Dhingra, Advocate for

DDA.

## CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

## ORDER 10.01.2024

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- 1. Learned senior counsel appearing for the petitioners submits that pleadings in the matter are complete. He submits that since the matter has been pending for long, it had specifically been listed for 3:00 PM today.
- 2. However, none is present on behalf of DDA.
- 3. Ms. Manika Tripathi, Standing Counsel for DDA who is present in Court is requested to ensure that the concerned counsel appears on the next date of hearing.

This is a digitally signed order.





- 4. The parties at liberty to file their updated written submissions, if need be, before the next date of hearing.
- 5. In view thereof, list for hearing on 01<sup>st</sup> March, 2024 at 3:00 PM.
- 6. Later Mr. Anish Dhingra, learned counsel for the DDA has put in appearance. He has been apprised of the order passed today.

MINI PUSHKARNA, J

**JANUARY 10, 2024** ak